

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 204 of 2012

Dated: 2nd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Uttar Pradesh Rajya Vidyut Nigam Ltd. **... Appellant(s)**

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Surbhi Sharma

Counsel for the Respondent(s): **Mr. Pradeep Misra**
Mr. Manoj Kr. Sharma for R.2 to 5
Mr. Sanjay Singh for R.1
Mr. Anand K. Ganesan for Powergrid

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **26.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/rkt